

**Financial Assistance for Development of National Languages**

2621. SHRI SAMAR GUHA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) break-up of the financial aid given for the development of national languages as defined in the Constitution during the year 1977-78; and

(b) the rationale behind the different allocations for development of these national languages?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SMT. RENUKA DEVI BARKATAKI): (a) No language has been defined in the Constitution as a national language.

(b) Does not arise.

**Financial Assistance to Institution for Adult Education**

2622. SHRI SAMAR GUHA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) State-wise break-up of financial assistance given to various institutions for adult education during last three years; and

(b) the achievements made by these institutions in regard to spread of literacy, during the same period?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-1264/77].

**Percentage of Irrigated Land in Kerala**

2623. SHRI VAYALAR RAVI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the percentage of irrigated land to total

cultivated land in Kerala is much less compared to the All India average;

(b) if so, the reasons therefor and whether the Government propose to undertake more irrigation schemes in that State;

(c) whether the Vamanapuram Irrigation Project in Trivandrum District is included in the proposed new schemes; and

(d) if so, the details thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) The percentage of gross irrigated area to gross cropped area in Kerala according to land utilisation statistics for 1974-75 was 21.5 as against the All India average of 25.4 percent.

(b) The slow progress of irrigation development in the State has been mainly due to the State Government taking up too many irrigation schemes and consequent thin spreading of resources. However, with the increased outlays since the last two years, earnest attempts are being made by the State Government to complete the on-going projects as early as possible. The State Government is also taking necessary steps to take up new irrigation Schemes.

The Government of Kerala have reported that the area that will be benefited by the proposed 15 new projects is 3.01 lakh hectares.

(c) Vamanapuram Project has been included by the State Government in the list of new projects proposed. This project is at present under examination in the Central Water Commission in consultation with the State Government.

(d) Vamanapuram Irrigation Project is estimated to cost Rs. 780 lakhs and envisages providing irrigation facilities to an area of 8090 hectares in Trivandrum District of the State through construction of a storage reservoir and canal system.